

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

ORDER

No.: 71 of 2021/RG

Dated: 14-03-2021

Subject: Modification in current roster.

In partial modification of the current roster, Hon'ble the Chief Justice has been pleased to order as follows:

"For the week commencing 15th March to 21st March, 2021, Hon'ble Mr Justice Vinod Chatterji Koul shall sit in Srinagar wing of the High Court instead of Jammu wing and Hon'ble Mr Justice Sanjay Dhar shall sit in Jammu wing of the High Court instead of Srinagar wing.

Consequent upon the above, for the week commencing 15th March to 21st March, 2021, DB-II in Srinagar wing shall comprise of Hon'ble Mr Justice Dhiraj Singh Thakur and Hon'ble Mr Justice Vinod Chatterji Koul and DB-II in Jammu wing (Full day) shall comprise of Hon'ble Mr Justice Tashi Rabstan and Hon'ble Mr Justice Sanjay Dhar. Similarly, SB-IV in Srinagar wing (after DB or lunch) shall comprise of Hon'ble Mr Justice Vinod Chatterji Koul instead of Hon'ble Mr Justice Sanjay Dhar".

By order,


(Jawad Ahmed)
Registrar General

No. 3008-17/RG

Dated: 14.03.2021

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr Justice Dhiraj Singh Thakur
3. Secretary to Hon'ble Mr Justice Tashi Rabstan
4. Secretary to Hon'ble Mr Justice Vinod Chatterji Koul
5. Secretary to Hon'ble Mr Justice Sanjay Dhar
.... for information of their lordships
6. Registrar Judicial, Jammu/Srinagar, for their information.
7. Joint Registrar (Protocol), Jammu/Srinagar, for their information.
8. CPC, e-Courts for uploading on the website.
9. Office copy.


Registrar General